

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/04/2019

O.A./260/33/2019

A K BEHERA

-V/S-

D/O FOREST AND ENVIRONMENT

ITEM NO: 26

FOR APPLICANTS(S) Adv. : MR.S.K.OJHA

FOR RESPONDENTS(S) Adv.: MR.S.BEHERA

Notes of The Registry	Order of The Tribunal				
	<p>Learned counsel for the applicant does not want to press this O.A. In view of this, the O.A. is disposed of as not being pressed. Mr.S.Behera, learned counsel for the respondents is present and heard.</p> <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">b</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	b	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
b					